

Nomination of cases by Hon'ble the Chief Justice on 03.05.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	First Appeal – 444/2011 With W. P. - 44649/2011 With W. P. - 67303/2012 With W.P. - 64122/2014	Hon'ble Arun Tandon, J. (With connected cases)	First Appeal section on 03.05.2016
2	Crl. Appeal (U/S 372 Cr.P.C.)– 5553/2015 With Crl. Appeal – 4846/2015 With Crl. Appeal – 5079/2015 With Crl. Appeal – 5061/2015	Hon'ble Vikram Nath, J. (With connected cases)	Crl. Appeal (U/S 372 Cr.P.C.)Section on 03.05.2016
3	Crl. Appeal – 4710/2015 With Crl. Appeal – 3423/2015 With Crl. Appeal – 4328/2015	Hon'ble A. K. Tripathi, J. (With connected cases)	Crl. Appeal Section on 03.05.2016
4	Crl. Appeal – 2261/2014 With Govt. Appeal (Defective) – 27/2014 With Crl. Appeal –2095/2014 With Crl. Appeal (U/S 372 Cr.P.C.)– 278/2014 With Crl. Appeal – 2256/2014	Hon'ble A. K. Tripathi, J. (Along with cases)	Crl. Appeal Section on 03.05.2016
5	W. P. - 18503/2016	Hon'ble V. K. Shukla, J.	Computer Fresh Section on 03.05.2016
6	W. P. - 18504/2016	Hon'ble V. K. Shukla, J.	Computer Fresh Section on 03.05.2016
7	W. P. - 18502/2016	Hon'ble V. K. Shukla, J.	Computer Fresh Section on 03.05.2016
In DB as a member			
8	Spl. Appeal – 98/2011 (Recall Application)	Hon'ble S. B. Singh, J.	Spl. Appeal Section on 03.05.2016
Bench Comprising			
9	Crl. Contempt – 30/2015	Hon'ble Arun Tandon, J. And Hon'ble Harsh Kumar, J.	Contempt Section on 03.05.2016
Hon....., J.			
10	Second Appeal – 1574/1980	Hon'ble P. K. Srivastava, J.	Supreme Court Appeal Section on

			03.05.2016
11	Election Petition – 4/2012	Hon'ble R. S. R. (Maurya), J.	Company Section on 03.05.2016
12	Election Petition – 6/2014	Hon'ble Sunita Agarwal, J.	Company Section on 03.05.2016
13	W. P. - 10330/1994 With W. P. - 23890/1994 With W. P. - 3765/1990 With W. P. - 13912/1989	Hon'ble B. Amit Sthalekar, J.	Writ A – II Section on 03.05.2016
14	Bail – 8970/2016 With Nomination Application – 143407/2016	Hon'ble R. D. Khare, J.	Bail Section on 03.05.2016
15	Bail – 12298/2016 With Bail – 43766/2015	Hon'ble R. D. Khare, J.	Bail Section on 03.05.2016
Special Order			
16	First Appeal – 309/2015 With Nomination Application – 143408/2016	“Place before the D. B. presided over by Hon'ble Sudhir Agarwal, J. Whether the objection to jurisdiction on grounds of permitting limits should be upheld or otherwise is a judicial matter which the assigned court may decide”	Supreme Court Appeal Section on 03.05.2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
/ 04.05.2016/